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PAPERS LAID ON THE TABLE

- I. Notifications of the Ministry of Railways
- II. Report and Accounts (2003-2004) of the Rail Vikas Nigam Limited (RVNL), New Delhi and related papers
- III. Report and Accounts (2003-2004) of the Ircon International Limited, New Delhi and related papers
- IV. Report and Accounts (2003-2004) of the Indian Railway Catering and Tourism Corporation Limited (IRCTC), New Delhi and related papers
- Report and Accounts (2003-2004) of the Indian Railway Finance Corporation Limited (IRFC), New Delhi and related papers
- VI. Report and Accounts (2003-2004)of the Railway Sports Promotion Board (RSPB) and related papers
- VII. Report on Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in Recruitment and Promotion Categories in the Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): Sir, I lay the following papers on the Table:

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways (Railway Board), under section 199 of the Railways Act, 1989:
 - (1) G.S.R.101 dated the 23rd May 1998, publishing the Indian Railways (Open Lines) General (Amendment) Rules, 1998.
 - (2) G.S.R.47 dated the I3th February 1999, publishing the Indian Railways (Open Lines) General (Amendment) Rules. 1999.
 - (3) G.S.R.213 (E) dated the 18th March 1999, publishing the Indian Railways (Open Lines) General (Amendment) Rules. 1999.

- (4) G.S.R.283 (E) dated the 26th April 1999, publishing the Indian Railways (Open lines) General (Third Amendment) Rules, 1999.
- (5) G.S.R-581 (E) dated the 3rd July 2000, publishing the Indian Railways (Open Lines) General (Second Amendment) Rules, 2000.
- (6) G.S.R.708 (E) dated the 6th September 2000, publishing the Indian Railways (Open Lines) General (Second Amendment) Rules, 2000.
- (7) G.S.R.893 (E) dated the 24th November 2000, publishing the' Indian Railways (Open Lines) General (Third Amendment) Rules, 2000.
- (8) G.S.R.913 (E) dated the 12th December 2000, publishing the Indian Railways (Open Lines) Genetal (Fourth Amendment) Rules, 2000.
- (9) G.S.R.858 (E) dated the 22nd November 2001, publishing the Indian Railways (Notices of and Inquiries into Accidents) Amendment Rules, 2001.
- (10) G.S.R.842 (E) dated the 27th December 2002, publishing the Indian Railways (Open Lines) General (Amendment) Rules, 2002. [Placed in Library. For (1) to (10) see No. L.T.1451/04]
- (ii) A copy (in English and Hindi) of the Ministry of Railways (RaHway Board), Notification G.S.R. 852 (E) dated the 8th November 2000 publishing corrigendum to G.S.R.581 (E) dated the 3rd July, 2000 regarding the Indian Railways (Open Lines) General (Second Amendment) Rules, 2000 read the Indian Railways (Open Lines) Genera! (Amendment) Rules, 2000. [Placed in Library. See No. L.T. 1451/04]
- II. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Annual Report and Accounts of the Rail Vikas Nigam Limited (RVNL), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed-in Library. See No. L.T. 1448/04]
- III. (a) Annual Report and Accounts of the Ircon International Limited, New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1447/04]
- IV. (a) Annual Report and Accounts of the Indian Railway Catering and Tourism Corporation Limited (IRCTC), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1446/04]
- V. (a) Annual Report and Accounts of the Indian Railway Finance Corporation Limited (IRFC), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1445/04]
- VI. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Railway Sports Promotion Board (RSPB), for the year 2003-2004, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 1449/04]
- VII. Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in Recruitment and Promotion Categories in the Railways for the year ending 31st March, 2003. [Placed in Library. See No. L.T. 1450/04]